

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

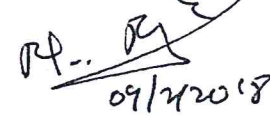
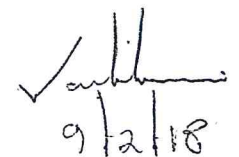
(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER : -
PETITION NUMBER : CP/647/(IB)/2017
NAME OF THE PETITIONER(S) : HARIVARDHAN STEEL & ALLOYS PVT LTD
NAME OF THE RESPONDENT(S) : EXPERIENCED HI-TECH CONSULTANCY SERVICES PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	RAMASUBRAMANIAM RAJA	COUNSEL FOR PETITIONER	 09/2/2018
2)	VAIBHAV R VENKATESH	COUNSEL FOR RESPONDENT	 9/2/18

ORDER

Counsel for both the parties present. Counsel for Applicant has submitted the Counter to the Affidavit filed by the Respondent and the same is recorded. The copy of which is given to the other side. The matter is posted for final arguments. Put up on **19.02.2018** at **10.30 AM**.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)